

(b) whether it is also a fact that in many districts throughout the country, workers who want to get registered under MGNREGA scheme, are not being registered because of funds crunch; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry releases funds to the States based on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. During the current financial year 2018-19 (as on 07.02.2019), an amount of ₹ 56,358.29 crore has been released to States/UTs. The Ministry seeks additional fund as and when required for meeting the demand for work on the ground. The Labour Budget (persondays) and expenditure under MGNREGA are on an increasing trend. The details of budget allocation and agreed to Labour Budget (persondays) during the last two years and current financial year 2018-19 (as on 07.02.2019) are given below:—

(in crore)		
Financial Year	Budget Allocation (in ₹)	Agreed to Labour Budget (persondays)
2016-2017	48,220.26	220.93
2017-2018	55,167.06	231.31
2018-2019	61,084.09	247.16

(As on 07.02.2019)

Source: www.nrega.nic.in.

Additional allocation in MGNREGA

875. SHRI T. RATHINAVEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Mahatma Gandhi National Rural Employment Guarantee Scheme has been given an additional allocation of ₹ 6,084 crore to tide over the next three months;

(b) whether it is also a fact that ninety nine per cent of MGNREGA annual allocation has been exhausted three months ahead of time;

(c) whether it is also a fact that this raises the total allocation to MGNREGA for 2018-19 to ₹ 61,084 crore, which is the highest ever allocation; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) The Ministry releases funds to the States/UTs based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous financial year, if any, and overall performance. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. The Ministry seeks additional fund as and when required for meeting the demand for work on the ground. During the current financial year 2018-19 (as on 08.02.2019) under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Budget allocation has been increased from ₹ 55,000 crore to ₹ 61,084 crore.

MoU of Ministry with Maruti Suzuki

876. SHRI SUSHIL KUMAR GUPTA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has signed an MoU with Maruti Suzuki India Ltd. for training rural youth for skill development under the Deen Dayal Upadhyay Kaushal Yojana;

(b) if so, the details in this regard;

(c) the names of organisations with which the Ministry has signed MoUs for training rural youth; and

(d) the number of people trained during the last three years by these organisations?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Yes, Ministry of Rural Development signed an MoU on 19th December, 2018 with Maruti Suzuki India Ltd. (Champion Employer Organisation) for training rural youth for skill development. The MoU mainly includes:

- (i) The MoU between the 'Principal' and Champion Employer Organisation confirms that the Champion Employer Organisation is committed to train atleast 5000 candidates in 2 years and place atleast 40% in 'Captive Employment' or Affiliate Companies, in terms of DDUGKY Guidelines.
- (ii) Champion Employer commits to undertake skill training courses with a minimum duration of 6 months.
- (iii) Champion Employer confirms that the starting pay (Cost to Company)